

Legislation for National Apprenticeship Training Scheme

*1968. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment and planning be pleased to state:

(a) whether the examination of the question of undertaking legislative measures for fully implementing the programme of National Apprenticeship Training Scheme has since been completed;

(b) if so, the nature of decision arrived at; and

(c) if the reply to part (a) above be in the negative, when the examination is likely to conclude?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise

(c) By the end of the year

Pakistani Press Propaganda Against India

*1969. Shri P. C. Borooah: Will the Prime Minister be pleased to state:

(a) whether the attention of the Government has been drawn to recent Press Propaganda against India in Pakistan coinciding with the visit of the United Nations Secretary-General to this sub-continent; and

(b) if so, what steps have been taken by Government to draw attention of the Pakistan Government and to counter-act the false propaganda?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes, Sir.

The Government of Pakistan and the Press in that country gave a great deal of publicity to an incident which had never taken place. It was alleged that on March 16 last Indian troops crossed the cease-fire line, surrounded a village in Pakistan-occupied Kashmir and forcibly took away a constable of Pakistan-occupied Kashmir. The Government of Pakistan lodged a complaint with the U.N. Chief Military Observer and a strong protest

with India's High Commissioner in Karachi. The Chief Military Observer who investigated the complaint has given an award of No Violation against India and has further held that the constable of Pakistan-occupied Kashmir was apprehended not in Pakistan-occupied Kashmir but on the Indian side of the cease-fire line.

(b) Government did not consider it necessary to take any steps in this matter. Propaganda discredits itself and in this case the exposure has been complete

Goa

Shri Panigrahi:
Shri Vajpayee:
Shri U. L. Patil.
Shri P. C. Borooah:
Shri P. C. Sen:
Shri Liladhar Koteki:
Shri Goray:
Shri S. A. Mehdi:
Shrimati Ila
Palchoudhuri:

*No 1990.

Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to a news item appearing in newspapers to the effect that the Pakistan Government have recognised Goa as a province of Portugal; and

(b) if so, what is the reaction of Government of India thereto?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes. The particular news item does not appear to be quite correct. The Pakistan-Portugal Trade Agreement was signed in June 1968 and was released to the press on the 4th April 1959. There is no mention of Goa in this agreement. Reference is, however, made to the territories of Portugal as including the Continent, adjacent islands and Overseas Provinces.

(b) This is a matter between the Government of Pakistan and the Government of Portugal. The Government of India do not propose to discuss the Trade Agreement between these two other Governments.